

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA No. 396/93

NEW DELHI, THIS THE 21ST DAY OF JULY, 1998.

HON'BLE MR.JUSTICE K.M.AGARWAL, CHAIRMAN  
HON'BLE MR. R.K.AHOOJA, MEMBER(A)

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1. Shri R.P.Sharma  
Pharmacist  
I.V.Fluid Store, L.N.J.P. Hospital  
New Delhi  
R/o B-41 Lohiya Nagar  
Ghaziabad.
2. Shri S.D.Kaushik  
Pharmacist  
Main Dispensary Room No.7  
L.N.J.P. Hospital,  
New Delhi  
R/o Vill. & P.O. Khera  
Kalan, Delhi-110082 ..... Applicants

(None)

vs

1. Union of India through  
Administrator  
Union Territory of Delhi  
Raj Niwas  
Delhi-110054
2. Chief Secretary  
Delhi Administration, Delhi
3. Joint Secretary (Medical)  
Delhi Administration, Delhi-110054
4. Medical Superintendent  
LN.J.P. Hospital,  
New Delhi-110002 ..... Respondents

(None)

ORDER(ORAL)

JUSTICE K.M.AGARWAL:

None present for either side. On the previous date of hearing on 2.6.1998 also none appeared for either side. It appears that the applicants are no longer interested in prosecuting this case. Accordingly, it is hereby dismissed for want of prosecution. No costs.

*KM*  
(K.M.AGARWAL)  
CHAIRMAN

*R.K.Ahooja*  
(R.K.AHOOJA)  
MEMBER(A)